

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

09.03.2018

O.A./260/186/2016

MEMO DT 08/03/2018 AT FL A FOR  
WITHDRAWAL OF OA.

D NAYAK

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINES

ITEM NO:31

FOR APPLICANTS(S) Adv. : Mr. S. Palit

FOR RESPONDENTS(S) Adv.: Mr. M.K.Mishra (Sr. Counsel)

3/9/2018

Notes of The Registry	Order of The Tribunal
<p>copy of order dt. 9<sup>th</sup> given to both counsel RMM feta T/3/18</p>	<p>Mr. S. Palit, Ld. Counsel for the applicant prays to allow him to withdraw this O.A. as the grievances have been redressed. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p>(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>kb</p>